

- v. Development of Ropways at Hundru, Dasam and Jonha falls.
- vi. Development of Wayside Amenities at Ranchi-Khunti, Hazaribagh-Barhi, Barhi-Chauparan and Maithan.

**Rural Tourism:**

- i. Ghatshila-JSR-Saraikela cluster comprising Deoridih-Janamdih-Mackula Kocha-Ghoranega-Cheteshwerdham. (*Subject to approval of scheme guidelines by Competent Authority*).

**IHM/FCI:**

- i. FCI at Deoghar.

**Fairs/Festivals:**

- i. Shikharji Mahotsav, Parasnath.
- ii. Baidyanath Mahotsav, Deoghar.
- iii. Hijla Mahotsav, Dumka.
- iv. Netarhat Mahotsav, Netarhat.

**Development of tourism in Goa**

601. SHRI SHANTARAM NAIK: Will the Minister of TOURISM be pleased to state:

(a) whether Government has any scheme to give financial assistance to State Governments to develop tourism in the State; if so, the name of the scheme and the essential features of the scheme;

(b) whether Government of Goa has approached Government to give financial assistance to the State; if so, the project-wise assistance sought by State Government of Goa; and

(c) whether Government has given any assurance to the State Government; if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): (a) Yes, Sir. The Ministry of Tourism (MOT) grants Central Finance Assistance (CFA) in the tune of Rs. 5 crore and Rs. 8 crore for the development of destinations and circuits respectively and Rs. 25 crore and Rs. 50 crore for the development of Mega destinations and Mega circuits respectively to

the State Governments/Union Territory Administrations under its Scheme "Product/Infrastructure Development for Destinations and Circuits (PIDDC)". However, the development and promotion of tourism infrastructure projects are primarily the responsibility of the State Governments/Union Territory (UT) Administrations. MOT provides Central Financial Assistance (CFA) for the tourism projects including Goa identified during the prioritization meetings held at the beginning of every financial year in consultation with them subject to adherence to scheme guidelines, inter-se priority and availability of funds.

(b) and (c) MOT has sanctioned 8 projects for Rs. 77.90 crore during Eleventh Five Year Plan and 2 projects for Rs. 0.50 crore during the year 2012-13 to the State of Goa. The list of projects prioritized during the current financial year 2013-14 is given in the Statement.

***Statement***

*List of projects prioritized during the current financial year 2013-14*

Sl. No.	Name of the projects
	<b>LRG Project</b>
1.	Golf Course
2.	Luxury Cruise
	<b>Mega Circuit</b>
1.	Candolim and Calangute Circuit Development
	<b>Destination Development</b>
1.	Tourism Development in Vasco
	<b>Circuit Development</b>
1.	Colvale Tourism Circuit Development
2.	Miramar Tourism Circuit Development
3.	Tourism Circuit Development Heritage and Coastal areas by Helicopter connectivity
	<b>Fairs/Festivals</b>
1.	Goa Carnival
2.	Celebration of Shigmo Festival.